

ITEM NO.111

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 3783/2023

CHOTAY @ PREAM CHANDRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 08-05-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Gopal Singh, Adv.
Ms. Anjale Kumari, Adv.
Ms. Chhaya, Adv.
Mr. Dinesh Sataypal Sehgal, Adv.
Mr. P Murugesan, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s) Mr. K Parmeshwar, A.A.G.
Mr. Yasharth Kant, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 31st July, 2024.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)